

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**B.A. No. 10778 of 2020**

Samsheer Ansari @ Samsheer Ansari ..... Petitioner

**Versus**

The State of Jharkhand ..... Respondents

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner : Mr. Nagmani Tiwari, Advocate

For the State : Mr. Arup Kr. Dey, APP  
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**07/26.03.2021** Heard through V.C.

2. Learned APP for the State is directed to file counter affidavit.

3. Put up this case on **23.04.2021**.

**(Deepak Roshan, J.)**

Pramanik/